

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 343/9/HDB/2020
NAME OF THE COMPANY	Bindu Pharmaceuticals Pvt Ltd
NAME OF THE PETITIONER(S)	Vikram Thermo (India) Ltd
NAME OF THE RESPONDENT(S)	Bindu Pharmaceuticals Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

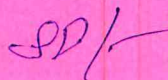
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

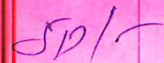
**ORDER**

Learned Counsel for Operational Creditor appeared via video conference. He submitted that the matter has been settled and seeks permission to withdraw the petition. Permission granted. **CP(IB) No.343/9/HDB/2020** stands withdrawn and disposed of.



**MEMBER (T)**

**Syamala**



**MEMBER (J)**